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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O. A. NO. 210/90
M. A. NO. 3251/90

New Delhi this the 14th day of July, 1994

HON'BLE MR. C. J. ROY, MEMBER (J)
HON'BLE MR. S. R. ADIGE, MEMBER (A)

S/Shri

1. Surinder Kumar
2. Bua Ditta
3. Moti Tudo
4. S. K. Nayyar
5. Avtar Kaur
6. Subhash Chander
7. Ramesh Kumar
8. Paras Ram
9. Surender Singh
10. Hardev Singh

through the General Manager,
Northern Railway, Baroda House,
New Delhi & The Divisional
Railway Manager, N. Railway,
Ferozepur.

... Applicants

By Advocate Shri B. S. Mainee

Versus

1. Union of India through
the General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
Ferozepur.

3. Shri Rajinder Kumar Uppal
4. Shri Pran Nath
5. Shri Puran Ram
6. Shri Kewal Kishan Murria
7. Rajinder Singh Bijen
(3 to 7 working as Jr.
Inspector (Ticket), N. Railway,
Ludhiana, Punjab.)

... Respondents

By Advocate Shri P. S. Mehta

O R D E R (ORAL)

Hon'ble Shri C. J. Roy, M(J) :-

Both the sides agree that the relief is
given and received. The case becomes infructuous.

This application is dismissed as having become
infructuous. There shall be no orders as to costs.

Adige
(S. R. Adige)
Member (A)

roy
(C. J. Roy)
Member (J)

/as/